

tional spacecraft which will have much larger capacity than the INSAT-1 spacecraft. The INSAT-II Test spacecraft are identical in all respects to the operational INSAT-2 spacecraft. While no operational dependence is planned on the first INSAT-II Test Spacecraft, it is expected that both the INSAT-II Test Spacecraft will provide operational service and will play an important role in the transition from INSAT-1 space-segment.

(c) INSAT-I series of satellites and transponders leased from other satellite systems are providing the services. INSAT-ID scheduled for launch in June 1990 is expected to replace INSAT-IB, which is still being used for providing vital services.

[English]

### **Tigers of West Champaran, Bihar**

6845. SHRI DHARMESH PRASAD VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether in West Champaran Tiger Reserve, forest cover area is sufficient to home the one hundred tigers living there and if not, the steps taken in this regard,

(b) whether there have been incidents of tigers leaving their natural habitat and entering human habitat 20 to 50 kilometers away from forests and attacking and killing human beings over the past 5 years and

(c) if so, what measures and strategies the Government propose to adopt to contain tigers of West Champaran, Bihar in their natural habitat?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) According to the 1989 census report received from the State Government, there are 81 tigers in the 910.5 Sq. Kms forests of West

Champaran district of Bihar. The forest area is sufficient to sustain the existing tiger population.

(b) The Field Director, Valmiki Tiger Reserve has informed that during the past five years, there have been two incidents of tigers leaving their natural habitat and entering human habitation. On 8.4.1986, a tiger killed a boy of three years in a village Sabeya in district West Champaran, which is 15Kms away from forests. And on 10.11.1987, two people were killed near village Balthar, which is about 40 Kms away from forests.

(c) The occasional straying of tigers from the forest area is mainly due to the disturbance caused in the natural habitat of tigers. Activities like extradiation of boulders from the forest area and unregulated human movement have been the main disturbing factors. The establishment of Valmiki Tiger Reserve over 840.26 Sq.Kms of these forests will restrict such disturbances and natural habitat of wild animals including tigers will be restored. This is expected to stop the straying of tigers from the forests.

### **High Power Committee for Sports**

6846. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any representation for setting up of a high power committee with ex-Olympions and other experts to formulate the formation of play and playing system, coaching procedures, improvement of Stamina and physical fitness and food habits; and

(b) if so, the details thereof and reaction of Government thereto?

THE DEPUTY MINISTER IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN

**RESOURCE DEVELOPMENT (SHRI BHAKTA CHARAN DAS):** (a) No, Sir.

(b) Does not arise.

**Misuse of Research Funds by Jawaharlal Nehru University**

**6847. SHRI P. PENCHALAI AH:** Will the PRIME MINISTER be pleased to state:

(a) whether Council for Scientific and Industrial Research has received any report about misusing of research project funds by the Jawaharlal Nehru University;

(b) if so, the details thereof; and

(c) the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) and (c). Does not arise.

**Defence production Installations in Kerala**

**6848. SHRI S. KRISHNA KUMAR:** Will the PRIME MINISTER be pleased to state:

(a) the details of the defence production installations under construction in Kerala at present;

(b) whether Government have any proposal to set up any new installation in the State during the Eighth Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) There is no defence production installation under construction in Kerala, at present.

(b) There is no proposal to set up any new defence production installation in Kerala during the Eighth Plan.

(c) Does not arise.

**Selection Grade for K.V. Principals**

**6849. SHRI MANDHATA SINGH:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to grant selection grade to the Principals of Kendriya Vidyalayas to the tune of 20 per cent of the sanctioned strength;

(b) if so, the details thereof;

(c) whether the decision has since been given effect to; and

(d) if so, since when?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Kendriya Vidyalaya Sangathan has adopted the revised pay scales for school teachers w.e.f. 1.1.1986 as per instructions contained in the Department of Education letter dated 12.8.1987. In accordance with these orders, there is no provision for grant of selection grade to the Principals of Kendriya Vidyalayas.

(b) to (d). Do not arise.

[Translation]

**Pattern of Central Assistance to States**

**6850. SHRI HARISH RAWAT:** Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to revise the existing pattern of Central assistance in regard to backward areas in the Eighth Five Year Plan; and